## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:931 ANSWERED ON:29.11.2012 NATIONAL PROJECTS Singh Shri Ganesh

## Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government has established fast track schemes/ National Projects to complete large irrigation projects;

(b) if so, the amount spent on such schemes as on date, State-wise;

(c) whether right bank canal of Bargi Dam in Madhya Pradesh will benefit crores of people;

(d) if so, the reasons for non-inclusion of above project in the national scheme so far;

(e) whether any time limit has been fixed for inclusion of above project in the national scheme; and

(f) if so, the details thereof and if not, the reasons therefor?

## Answer

## THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) The Union Cabinet in its meeting held on 7.2.2008 approved the scheme of National Projects with a view to expedite completion of identified National Projects and also approved 14 projects as National Projects. Recently, one more project namely Saryu Nahar Pariyojana of Uttar Pradesh has been included in the scheme of National Projects.

(b) Out of 15 identified National Projects, no expenditure has been incurred under the scheme of National Projects for 12 projects. The Central Assistance (CA) released against the remaining three National Projects is given at Annexure.

(c) Right bank canal of Bargi Dam is to provide annual irrigation to 3.76 lakh ha in Jabalpur, Katni, Satna and Rewa districts of Madhya Pradesh.

(d) to (f) Government of Madhya Pradesh has requested to include Bargi Diversion Project of Madhya Pradesh in the scheme of National Projects. The proposal has been examined. A new project is declared as national project after ascertaining its eligibility for assistance and availability of funds, clearance from Expenditure Finance Committee/Project Investment Board and on the recommendation thereupon of a high powered Steering Committee and thereafter obtaining the approval of Union cabinet.